

C.H.S. Scheme

*651. **Shri P. C. Barooah**: Will the Minister of Health be pleased to state:

(a) whether beneficiaries of the C.H.S. Scheme in Delhi have to wait for long periods sometimes for more than a year for surgical operation in the E.N.T. Department of the Willingdon and Safdarjang Hospitals, New Delhi;

(b) if so, the reasons thereof;

(c) the number of cases awaiting operations for more than, three months, six months and one year separately; and

(d) the steps contemplated to improve the conditions?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). A Statement is placed on the Table of the House. [Placed in Library. See No. LT-1708/63.]

Roads in Dandakaranya Project

1818. **Shri Rama Chandra Mallick**: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether any sum has been given to Dandakaranya Project Authorities for the construction and improvement of roads; and

(b) the amount sanctioned during 1963-64?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) A sum of Rs. 32.91 lakhs has been allotted for the construction and improvement of the roads in the Project area during 1963-64.

New Villages in Dandakaranya

1819. **Shri Rama Chandra Mallick**: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of new villages established in Dandakaranya Project area upto-date; and

(b) the number of new villages to be constructed during the current year?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) 119 villages.

(b) It is intended to open 40 villages in the next working season i.e. from November, 1963 to June, 1964.

House Building Advances in Orissa

1820. **Shri Ramachandra Ulaka**: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number of applications received so far from Central Government servants in Orissa for house building advances during the last 3 years;

(b) the number of such applications approved by Government; and

(c) the total amount of loan granted to Central Government servants in Orissa during the same period?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) 104.

(b) 94.

(c) Loans aggregating Rs. 5.31 lakhs were sanctioned.

Village Housing Scheme in Orissa

1821. **Shri Ramachandra Ulaka**: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the progress achieved so far in Orissa State under the Village Housing Scheme during the last three years; and

(b) the amount allotted under the Scheme to that State for 1963-64?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand